

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/172/2020

This the 27th day of October, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Javaid Iqbal age 28 years, S/o Wazir Mohammad, R/o Prori Gujran
Tehsil Kotranka District Rajouri.

.....Applicant
(Advocate: Mr. Ajay Singh Kotwal)

Versus

1. UT of Jammu and Kashmir through Commissioner/Secretary, Department of Home, Civil Secretariat, Jammu/Srinagar.
2. Director General of Police, J&K PHQ, Srinagar/Jammu.
3. Inspector General of Police Police Headquarters Jammu.
4. Senior Superintendent of Police, Rajouri (J&K).

.....Respondents

(Advocate:- Mr. Amit Gupta)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

The learned counsel for the applicant has sent a message on whatsapp requesting that the present TA may be dismissed as infructuous.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as infructuous. No order as to cost.
3. All pending MAs are disposed of.

(ANAND MATHUR.)
MEMBER (A)

Arun/-

(RAKESH SAGAR JAIN)
MEMBER (J)